

IN THE NATIONAL COMPANY LAW TRIBUNAL,  
COURT – 5, MUMBAI BENCH

6. C.P.(IB)-655(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.02.2020**

NAME OF THE PARTIES: Phoenix Industries Limited  
v/s

PR Castalloys Pvt Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The counsel for the petitioner is present. No representation on the side of the Corporate Debtor.
2. The counsel for the petitioner is directed to issue notice regarding the date of hearing to the other side. Registry is also directed to issue notice to the Corporate Debtor.
3. The matter is adjourned to 24.03.2020.

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

/P/

Sd/-

SUCHITRA KANUPARTHI  
Member (Judicial)